

**HIGH COURT OF SIKKIM**  
**GANGTOK**

No. 24/HCS

Dated: 1.8.25

**N-O-T-I-F-I-C-A-T-I-O-N**

The Hon'ble, the Chief Justice, has been pleased to re-constitute the **Internal Complaints Committee** as per the provisions laid down in Section 4 of the **Sexual Harassment of Women at Workplace (Prevention, Prohibition & Redressal) Act, 2013** to receive and inquire into the complaints of sexual harassment at workplace regarding the Judicial Officers of the State, as under:

- |   |               |
|---|---------------|
| 1. Ms. Jyoti Kharka,<br>District & Sessions Judge, Special Division-I at<br>Gangtok                         | - Chairperson |
| 2. Ms. Nairitya Sharma,<br>Civil Judge-cum-Judicial Magistrate,<br>Rangpo Sub-Division, Pakyong             | - Member      |
| 3. Mr. Sayshay Hang Subba (Limboo),<br>Civil Judge-cum-Judicial Magistrate,<br>Yangang Sub-Division, Namchi | - Member      |
| 4. Mr. Hantey Gyatso Kazi,<br>Chief Administrative Officer,<br>District & Sessions Court, Gangtok           | - Member      |
| 5. Mrs. Sangeeta Rai,<br>Office Superintendent,<br>District & Sessions Court, Gangtok                       | - Member      |

By Order,

sd/-  
**REGISTRAR**  
**(JUDICIAL SERVICE)**

Memo No. V (141)'B' Confdl/HCS/ 5748-74

Dated: 1.8.25

Copy to:

1. Ms. Jyoti Kharka, District & Sessions Judge, Special Division-I at Gangtok;
2. Ms. Nairitya Sharma, Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division, Pakyong;
3. Mr. Sayshay Hang Subba (Limboo), Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division, Namchi;

4. Mr. Hantay Gyatso Kazi, Chief Administrative Officer, District & Sessions Court, Gangtok;
5. Mrs. Sangeeta Rai, Office Superintendent, District & Sessions Court, Gangtok;
6. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok;
7. Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok;
8. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok;
9. PA to Registrar General, High Court of Sikkim, Gangtok;
10. PA to Central Project Coordinator, High Court of Sikkim, Gangtok;
11. Additional Registrar (IT)-cum-Chief Protocol Officer, High Court of Sikkim, Gangtok;
12. Principal District & Sessions Judge, Gangtok & OSD to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok;
13. Director, Sikkim Judicial Academy,
14. Member Secretary, Sikkim State Legal Services Authority, Gangtok;
15. All District & Sessions Judges;
16. All Chief Judicial Magistrates-cum-Civil Judge (SD);
17. All Civil Judges-cum-Judicial Magistrate;
18. President, Sikkim High Court Bar Association, Gangtok;
19. President, Bar Association of Sikkim (High Court & Subordinate Courts);
20. President, Namchi Bar Association, Namchi;
21. All Section In-charge, High Court of Sikkim, Gangtok;
22. File; and
23. Guard file.

  
**REGISTRAR**